

**Annexure 8**

Name of the Corporate debtor: Narang Developers Private Limited

Date of commencement of CIRP: 28th March 2024

List of creditors as on: 15th November 2024

List of Operational creditors (other than Workmen and Employees and Government Dues)														
Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	Western Will Constructions Private Limited	6/12/2024	4,026,000.00	4,026,000.00	Unsecured	-	0	Yes	0.00	-	-	-	-	-
2	Mona Narang	6/12/2024	350,000.00	350,000.00	Unsecured	-	0	Yes	0.00	-	-	-	-	-
	<b>TOTAL</b>		<b>4,376,000.00</b>	<b>4,376,000.00</b>										

Sd/-

**Rakesh Bothra**

**Resolution Professional of Narang Developers Private Limited**

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